

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 104/2015

ANOOP BARANWAL

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF LAW AND JUSTICE SECRETARY Respondent(s)
[TO GO BEFORE FIVE HON'BLE JUDGES]

WITH

W.P.(C) No. 1043/2017 (PIL-W)

(FOR ADMISSION and IA No.27484/2018-INTERVENTION/IMPLEADMENT)

W.P.(C) No. 569/2021 (PIL-W)

(FOR ADMISSION and IA No.68521/2021-INTERVENTION APPLICATION and IA
No.63146/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.63145/2021-
APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 998/2022 (PIL-W)

(FOR ADMISSION)

Date : 17-11-2022 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMARFor Petitioner(s) Mr. Anoop G. Choudhary, Sr. Adv.
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Mr. Varinder Kumar Sharma, AORMr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.
Ms. Alice Raj, Adv.
Ms. Cheryl D'souza, Adv.Mr. Gopal Sankaranarayanan, Sr. Adv.
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Mr. Ashwani Kumar Dubey, AOR
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Ms. Jhanvi Dubey, Adv.
Ms. Tanya Srivastva, Adv.
Ms. Shivani Vij, Adv.
Ms. Aditi Gupta, Adv.
Ms. Tricha Chandran, Adv.

For Respondent(s) Mr. R. Venkataramani, AG.
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Mr. Naman Tandon, Adv.
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Mr. Arvind Kumar Sharma, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.

Mr. Kaleeswaram Raj, Adv.
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Ms. Thulasi K Raj, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on 22nd November, 2022.

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
ASSISTANT REGISTRAR**